NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/107/CAA/2016

NAME OF THE PETITIONER(S)

: AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MICROCHIP TECHNOLOGY INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) K.RAMBAMY G. N.MOAAN KUMAR

Course for Petitiver G.V. Mins

ORDER

Counsel for Petitioner present. Representative of the O.L. also present and prayed for time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

-52-(S. VIJAYÁRAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)